•754. [The questioner {Shri Sitaram Jaipuria was absent. For answer, vide col..... 4497 infra.]

•755. [Tke questioner {Shri Af. P. Bhargava) was absent. For answer, vide col. 4497-4498 infra].

*756. [The questioner {Shrimati C. Ammanna Raja') was absent. For answer, vide col. 4498 infra.]

COLLEGE OF FINE ARTS IN DELHI

SHRIMATI LALITHA (RAJA-GOPALAN): f Shrimati TARA RAMCHANDRA SATHE:

Will the Minister of EDUCATION be pleased to state:

(a) whether there is any proposal under consideration of Government to establish a college of Fine Arts in Delhi to promote and preserve our cultural heritage; and

(b) how far Government are assisting private institutions like the Sangeet Bharathi, Triveni Kala Sangam etc. in this respect ?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) The Lalit Kala Akadami, New Delhi, has a proposal to set up an institute for conducting postgraduate studies and research in the field of plastic arts, during the Fourth Five Year Plan.

(b) Such institutions were assisted so far by the Sangeet Natak Akadami, New Delhi, but from 1966-67 such grants will be paid direct by the Ministry.

fThe question was actually asked on the floor of the House by Shrimati Lalitha (Rajagopalan). M37RS/66—3

SHRIMATI LALITHA (RAJAGOPALAN): Sir, the grant given to the private institutions by this Ministry has been considerably reduced. I learn that from Rs. 5,000 it is now reduced to Rs. 2,000 in the case of the Sangeet Bharathi. Will not this affect these private institutions which are really making an effort to keep up our cultural heritage ?

SHRI M. C. CHAGLA: I can give the hon. lady Member our figures of assistance. To the Sangeet Bharathi we gave Rs. 10,000 as building grant in 1950-51, Rs. 40,000 in 1956-57 as loan for construction of their building, Rs. 50,000 in 1958-59 and Rs. 40,000 in 1960-61 as building grant. To the Triveni Kala Sangam were given Rs. 2,500 in 1958-59 for approved normal activities, Rs. 50,000 in 1959-60 as *ad hoc* contribution towards construction of buildings. These are special grants given to these institutions. I will certainly see to it that they get sufficient grants to enable them to carry on their very useful activities.

SHRI I. K. GUJRAL: The hon. Minister just now mentioned that the institute of higher studies in painting and culture will be set up in the Fourth Plan. If he would be reminded of a question of this type that I had asked earlier, he would see that in reply it was stated that effort would be made to provide for it in the Fourth Five Year-Plan. Has it now been definitely ovided in the Fourth Plan? If so, may I know in which year of the Fourth Plan is it to be set up ?

SHRI M. C. CHAGLA : I have here both the hon. Members' question and my answer to it. There is a provisional allocation of Rs. 45 lakhs for various schemes of the Lalit Kala Akadami, included for the Fourth Plan. Out of it Rs. 7 . 5 lakhs is earmarked for the proposed institute of arts and postgraduate research. It is not yet finalised and if the Planning Commission and the Finance Ministry agree to this allocation of Rs. 7-5 lakhs, the work would be undertaken soon as possible.

MR. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

CHEMISTRY DEPARTMENT OF CALCUTTA UNIVERSITY

/SHRI A. D. MANI:

^{/44}\SHRI NIREN GHOSH:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the work of the Chemistry Department of the Calcutta University has been affected on account of the refusal of this Ministry to recommend the grant of foreign exchange for the import of essential laboratory equipment; and

(b) if so, what was the amount of foreign exchange required by this Department?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): The work of the Chemistry Department of the Calcutta University has been somewhat affected due to scarcity of foreign exchange and not because of lack of recommendation on the part of the Ministry.

(b) Rs. 1,35,964.

TRADE UNIONS IN THE L. I. C.

*747. SHRI D. THENGARI: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:

(a) the number and names of the registered trade unions functioning in the Life Insurance Corporation of India; and (b) what is their respective membership figure as (i) claimed and (ii) verified ?

THE MINISTER OF LABOUR, EM-PLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM): (a) and (b) A statement is placed on the Table of the House.

STATEMENT

(a) The number and names of the registered unions functioning in the Life Insurance Corporation of India—

There are three registered federations of unions functioning in the Life Insurance Corporation of India on an All-India level. These are: (i) All India Life Insurance Employees' Association, Bombay, (ii) All-India National Life Insurance Employees' Federation, Calcutta and (iii) All-India Life Insurance Corporation Stenographers' Association, Bombay. In addition, there is the All-India Insurance Employees' Association, Calcutta which is not registered as a trade union, but has a number of registered unions both at the Divisional and Zonal levels affiliated to it. The list of registered unions affiliated to this Association is given in the Appendix (See below).

(b) Membership figures as (»') claimed, and (ii) verified—

Information regarding membership is available only in respect of the unions affiliated to the All-India Insurance Employees' Association, Calcutta. The Association claimed a membership of 35,452 as on 31-3-65. No verification of membership has yet been done in respect of any of these Unions/Associations.

APPENDIX	ENDIX
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List of Unions affiliated to the All-India Insurance Employees' Association as on March 31, 1965

	Name and address of the Union/Association	Regd. or un-regd.
1.	Central Zone Insurance Employees' Federation, 57, Kanodia Buildings, Birhana Road, Kanpur (U. P.).	Not registered
	 (a) Agra Division Insurance Employees' Union, 4200, Phulatti Bazar (Gur-ki-Mandi), Agra 	Registered
	(b) Indore DivisionI nsurance Employees' Association, C/o. Sri B. K. Tekekar, 6 Chandrabhaga Main Road, Indore cit	y Do.
	(c) Jabalpur Division Insurance Employees' Union, C/o. Sri. G. L. Bhasin, 2 Kawardha House, Morris] Rd., near 2nd Railway Bridge, Jabalpur Cantt.	• Do.